

[Secretary]

commendations to make to the Lok Sabha in regard to the said Bill."

COMMITTEE ON GOVERNMENT  
ASSURANCE

NINTH REPORT

SHRI ANBAZHAGAN (Tiruchengode) :  
Sir, I beg to present the Ninth Report of  
the Committee on Government Assurances.

SHRI RAMAVATAR SHASTRI (Patna):  
rose—

MR. SPEAKER : There can be no discussion but you can only raise a technical objection. It is not the occasion to discuss it. It has just been laid on the Table.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, मैंने इस बारे में लिख कर भेजा हुआ है और मुझे कुछ निवेदन करना है। इस सदन में जब आश्वासन दिये जाते हैं और जब उन की पूर्ति नहीं होती है तो हम लोगों को आप के माध्यम से सरकार से निवेदन करने का अधिकार होता है। इस सदन में दो दफे मेरे प्रश्नों के जवाब में मंत्री महोदय द्वारा यह आश्वासन दिया गया था कि रांची में जो हैवी इंजीनियरिंग कारपोरेशन है वहां 1967 में जो दंगे हुए थे और उस दंगे में...

MR. SPEAKER : No please, not at the time of laying it. I am not allowing it.

श्री रामावतार शास्त्री : उस दंगे में जो लोग मारे गये थे उनके आश्रित परिवार वालों को 500 रुपये प्रति परिवार मुआविजा देने की बात तय की गई थी लेकिन वह लोगों को नहीं दिया गया है और यह स्पष्ट तौर पर मंत्री महोदय के आश्वासन का उल्लंघन है और इसलिए मैं आप के माध्यम से मंत्री महोदय से कहना चाहता हूँ...

MR. SPEAKER : This is the Report of the Committee on Government Assurances. The hon. Member who happens to be from

the Opposition has Just laid the Report on the Table of the the House and you are asking questions from the Minister. I am not allowing it. If you want to discuss it, you give proper notice.

श्री रामावतार शास्त्री : गवर्नमेंट को जवाब देना चाहिए क्योंकि उसकी ओर से यहां आश्वासन दिया गया था और मैं आप की मारफत गवर्नमेंट से निवेदन कर रहा हूँ कि वह स्थिति को स्पष्ट करे।

अध्यक्ष महोदय : आर्डर आर्डर। पेपर्स टू बी लेड ऑन दी टेबुल।

DEMANDS FOR EXCESS GRANTS  
(GENERAL), 1968-69

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
VIDYA CHARAN SHUKLA) : I beg  
to present a statement showing Demands  
for Excess Grants in respect of the Budget  
(General) for 1968-69.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIMENTARY  
AFFAIRS AND SHIPPING AND TRANS-  
PORT (SHRI RAGHU RAMAIAH) :  
With you permission, sir, I rise to  
announce that Government Business in this  
House during the week commencing Monday,  
the 31st August, 1970 will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the Constitution (Twenty-Fourth Amendment) Bill, 1970, on 1st and 2nd September, 1970.
- (3) Further discussion on the motion moved by Shri Prakash Vir Shastri regarding violent and subversive activities in the country on 2nd September, 1970.
- (4) Consideration of a motion for reference of the Central Sales Tax (Amendment) Bill, 1970 to a Select Committee.
- (5) Consideration of a motion for concurrence in the recommendation